

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)**

Subject: Exemption from wearing 'Gown' in the Jammu wing of the High Court of J&K and Ladakh during summer (w.e.f. 1st of May, 2026 to 30th of September, 2026).

NOTIFICATION

No: 856 RG/LP

Dated: 08.04.2026

It is hereby notified for the information of all concerned that wearing of '**Gown**' by the Advocates practicing in the **Jammu Wing** of the High Court of J&K and Ladakh is exempted with effect from 1st of May, 2026 to 30th September, 2026.

By order.

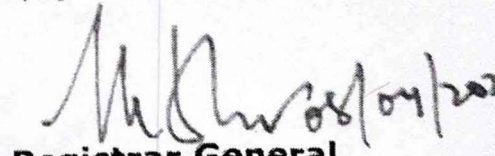

(M.K. Sharma)
Registrar General

No. 14921-38 RG/LP

Dated: 08.04.2026

Copy to:

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for kind information of their Lordships.
3. Secretary to Govt., Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
5. Member Secretary, J&K and Ladakh, Legal Service Authority, Jammu.
6. Director J&K Judicial Academy, Jammu.
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
8. Registrar Rules, High Court of J&K and Ladakh, Jammu.
9. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
10. Registrar (IT), High Court of J&K and Ladakh, Jammu.
11. Registrar (Administration / Recruitment/ Management), High Court of J&K and Ladakh.
.....for information and necessary action.
12. President, J&K High Court Bar Association, Jammu for information.
13. CPC e-Courts High Court of J&K and Ladakh for information and with the request to get the same uploaded on the website of the High Court.
14. Incharge Library, High Court Wing, Jammu / Srinagar for information and keeping the record of the same.


Registrar General